THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLALHATHI): (a) Yes.

(b) to (e) As soon as possession is given by the Central Public Works Department allotment is made. Out of 103 houses only one house is lying vacant at present and house rent in this case is not being paid. The loss on account of rent not received is very small.

(Dr. Bhai Mahavir stood up)

MR. CHAIRMAN: Even on this you want to put a question?

DR. BHAI MAHAVIR: Yes, Sir. It is not an unimportant matter. I only -want to know how long it usually takeg between the houses getting ready and their being allotted. How much time usually is taken? How much redtapism is involved in the process of allotment of houses? Because in view of the shortage of houses it should be done as expeditiously as possible.

SHRI JAISUKHLAL HATHI: I fully agree that it should be done as expeditiously as possible. I will give you the dates on which the houses were handed over to us and on which they were aUotted: 12th April 1968 and 14th April 1968; 1st May 1968 and 1st May 1968; 30th September 1967 and 1st October 1967; 30th June 1967 and 1st July 1967 to 6th July 1967. You will find there is no delay.

DR. BHAI MAHAVIR: How long the C.P.W.D. takes to make them ready and deliver them? Have you any idea?

SHRI JAISUKHLAL HATHT: That goes beyond my jurisdiction. "When they hand over and when they are ready, the next day we allot

DR. BHAI MAHAVIR: For once (you are prompt and you are to be congratulated.

-GOT. [The questioner (Shri Surai Prasad.) was absent. For answer vide col. 5156-5157 infra.]

'SPOT LIGHT* PROGRAMME OF A.I.B-

*608. SHRI PIT AMBER DASf: DR. BHAI MAHAVIR: SHRI J. P. YADAV: SHRI PREM MANOHAR: SHRI RATTAN LAL JAIN: SHRI MAN SINGH VARMA:

Will the Minister of INFORMATION AND BROADCASTING AND COM-MUNICATIONS be pleased to state:

- (•a) the number of times persons or j correspondents from 'Patriot' and J other newspapers were called for the 'Sopt Light' programme broadcast from All India Radio during 1967 and 1968 and the total amount paid to them;
 - (b) whether it is a fact that the ratio of the persons ca'ied from 'Patriot' is higher as compared to the rest of the newspapers; and
 - (c) if so. what are the reasons therefor?

THE MINISTER OF STATE IN THE! MINISTRY OF INFORMATION AND | BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) A statement is laid on the Table of the House.

- (b) The number of persons from the 'Patriot' -who were invited to participate in the 'Spotlight' programmes wa9 not larger than those invited from some other papers. But the total number of bookings of these persons was larger than that of persons from any other newspaper.
- (c) The 'Spotlight' is a forum of discussion in which all points of view-are freely expressed. The selection of persons for participating in this programme depends on the controversial nature of topics and the availability of persons who can express different points of view irrespective of the newspapers to which they belong.

†The question was actually asked on the floor of the House by Shri Pitam-ber Das.

Oral Answers

to Questions

STATEMENT

Number of times journalists belonging to Newspapers; News Agencies were given Spotlight programme in 1967

otal amous
Rs.
1,155
1,155
670
540
520
375
300
300
250
200
135
120
75
75
75
60
60

Name of the paper to which the journalists belonged						n	No. of jour- alists be- longing to the paper t whom pro grammes v given	0	Total No. of book- ings	Total amount paid
) -					•		-	Rs.
Patriot .	, e					-	6		38	2,280
Times of India	1 5					- 1	10	,	26	1,715
Indian Express							5		13	1,085
Statesman .							9		. 16	1,080
Hindu . .							9 5 2 2 2	_	13	915
Eastern Economist							2	_	. 7	620
Commerce .							2		10	600
Financial Express							2		7	460
Economic Times							1		6	450
Hindustan Times							5		7	. 425
Tribune .				10.4			į.		7	420
Hindustan Standar	rđ						3		5	330
Assam Tribune		• `					. 1		3	225
P. T. I.							. 2		2	120
A. F. P.				•			j		2	120
Organiser .	•		•		4		1		1	100
I. N. F. A.	٠					•	1		1	75
Amrita Bazar Pat	rıka						1		- 4	75
Vishwamitra .			•	•			, ,		1 .	75
U. N. 1.	•	•	-	•	-	•	1			60
Africa Dairy	•	•	4			•	1		. 1	60
Shanker's Weekly		•					1		1	- 60

(Some hon. Members stood up.)

MR. CHAIRMAN: I have got six names here, and I must go according to some rules. Those who have put the question should by given preference. In fact they are all there from the same party, but unfortunately I cannot make any distinction as to whether it is put by the same party or not. Therefore, I must follow some procedure. You will help in by not getting up till that thing is exhausted.

SHRI PITAMBER DAS: So far as my party is concerned, we keep it in mind. I am not putting any question.

MR. CHAIRMAN: There is no complaint against you at all. Dr. Mahavir.

DR. BHAI MAHAVIR: From the statement that has been handed over to us I find that Patriot had 19 bookings in 1967 and 38 bookings in 1968, whereas in the case of certain other papers like Times of India and Statesman and Indian Express, the number continues to be much smaller. In the case of Times of India it was the highest next to Patriot. May I know what is the criterion by which this selection is made? Does it mean that Patriot has some staff with a calibre or with a competence which no other paper in the country has? Or is it particularly because of the desire to placate soma people who are the loudest in condemning or criticising or imputing motives to the Government or the Ministry concerned? Is it some sort of a lolipop to keep them silent or is it based on some principle or some criterion?

SHRI I. K. GUJRAL: One thing I would like to clarify. From the very beginning, when somebody is asked to speak on a Spot Light subject, the idea is not to which paper he belongs. We do not balance the papers; we always look for people who have some different points of view so that the different aspects of a controversy

can be discussed. I would request the hon. Member to draw a line between journalists and the newspapers because only then will the perspective become clear. The main idea iji not give this to this newspaper or that; the main idea is to call a person who on that very subject may have some view. If the hon. Member will look at it from a different angle, for example, the Times of India or the Indian Express, he would see that this is a group with a particular set of opinion. The main idea while allotting this job is that we ask the people with different points of view to come; whether they belong to one paper or to no newspaper or to the Government Department; all types of people are invited to participate in

DR. BHAI MAHAVIR: I do not see how the hon. Minister has tried to wish away or wash away the question which I was putting. He says that it is based on the competence or the points of view of the journalists concerned. Does he mean that the Patriot has a set of journalists who are far and above others in respect of this programme?

SHRI ARJUN ARORA: That is correct, Dr. Mahavir.

DR. BHAI MAHAVIR: Is it correct? Anyway, let the Government come out with a statement that it is correct and we shall know what the Governments criterion or judgment is in this.

SHRI I. K. GUJRAL: The criterion I have already stated. The criterion is not to provide a balance between newspapers but to bring to bear different points of view on a subject. Therefore, it is not a question whether one agrees with that point of view or not. The Government or the All India Radio has no point of view in that. Our main approach on all subjects is that if we want to strengthen democracy, then dissension must be accommodated. Therefore, we must be in a position to accommodate all

those different points of view. Only then will this democracy become robust. We want the All India Radio to continue to be a forum of free, frank and independent discussion.

Oral Answers

DR. BHAI MAHAVIR: Sir . . .

MR. CHAIRMAN: I cannot go on allowing you.

DR. BHAI MAHAVIR: If there is one point of view , . .

SHRI ARJUN ARORA: Sir. he has put two questions. Only two questions are allowed

(Interruptions)

DR. BHAI MAHAVIR: I can understand your soft corner. But you need not interrupt others.

श्री मान सिंह वर्मा: डा० भाई महावीर के बार-बार पूछने के पश्रात भी माननीय मंत्री महोदय ने यह बताने की कृपा नहीं की है कि क्या "पेटियाट" में ही इस प्रकार के केलिबर के लोग हैं किसी दूसरे पत्र में नहीं हैं ?

श्री अर्जुन ऋरोड़ा: वह तो हो गया।

श्री मान सिंह प्रमी: ग्राप बीच में क्यों बोलते हैं ?

(Interruptions)

You are not the Minister.

इस तरह से इन्ट्रेप्ट मत कीजिए।

MR. CHAIRMAN: I have to request the hon. Members not to interrupt the questioner when he is putting the question. The answer has to be given. If other Members who have nothing to do with the questioner unnecessari'y interrupt him it is impossible to conduct the business of this House. I shall give an opportunity to yo if you are lucky.

श्री मान जिंह वर्षाः मानतीय मंत्री महोदय ने डेमोकेशी के नाम पर अपने उस कृत्य को छिपाने की कोशिश की है। यह मानना पडेगा कि भाषके डिपार्टभेंट में इस प्रकार के एजी दिस मौजूद हैं जो खुल्लमखुल्ला "पेट्रियाट" सौर उसी प्रकार की विचारधारा के पत्रों को प्रश्रय दे रहे हैं। क्या यह सही नहीं है ? 🖯

to Ouestion

भी ग्राई० के० गुजराल : यह सही बिल्कुल नहीं है। पिछले वर्ष में हमने जितने लोगों को ब्लाया, उन में से 62 जनरेलिस्ट्स थे प्रौर 53 नान-जनरेलिस्टम थे । पहला तो तैलेंस यह है। दूसरा विलेस यह है कि जो 62 जनरेलिस्ट्स थे उनको गर ग्राप देखेंगे तो पाएंगे ितकरीवन सब न्यजपेपर्स के ऊगर एक बात फैलाई गई है, इसलिये नहीं कि वे किनी न्युजपेपर्स से बंधे हुए थे बल्कि इसलिए कि किस्म-किस्म के लोग थे जो ठीक तरह से इस बात के अपर मन्तेनजर रखते थे। उनको दावत दी गई है कि वे साकर बात करें। ग्रब इज़र, एक बात की तरफ ध्यान रखा जाये। सवाल यह है कि किस जनरेलिस्ट को बुलाया जाये या किस ग्रखबार बाले को बुलाया जाये । बुनियादी सवाल ती यह है कि अगर इस तरह की कल्दोवर्सी वाजी कोई चीज होगी तो जाहिर है कि कुछ लोगों का नुक्तेनज़र कुछ होगा और कुछ का ्सरा होगा । आल इंडिया रेडियो में हम चाहते हैं कि ऐसे लोगों को बुलाया जाए जिनका नुक्ते निगाह दूसरा हो, उससे चाहे सरकार सहमत न हो। मसलन हमारे यहां एक फीरम है "टू डे इन पार्लियामेंट" । इसमें ग्रगर श्राप लिस्ट देखें तो ग्राप देखेंगे कि हिन्दी में जो समय होता है, उसमें शाम को दूसरे किस्म के जनरेलिस्ट भी आते हैं। उसने मेर कहना यह है कि बराये मेहरबानी जारे-लिस्ट की निगाह से ग्रलग करके देखिये लें ग्रापका दुष्टिकोण ठीक होगा ।

(Several hon. Members stood up.)

MR. CHAIRMAN: Do not be anxious. I will come one by one, I try to please everybody, but I am not in a position to please everyone of you. Mr. Dharia.

SHRI M. M. DHARIA: Mr. Chairman, Sir, a wrong impression is likely to be created because of the reply of the hon. Minister. If a journalist from a particular Press is invited it rs not as if it agrees with that Press

or that journal or the views of that journal; it should not be the criterion. I entirely agree with the hon. Minister that several views should come and from that point of view, may I request the hon. Minister to examine the whole policy of the All India Radio? I will not call it a charge, but I would like to say that it is my fee' ing that most of the time is consumed by the vested interests in the country and the voice of the common man ig not getting that much prominence which it should get from the All India Radio. Will the hon. Minister revise this policy and assure this Houne that there will be an im-partid) treatment from the All India

. Radio?

SHRI I. K. GUJRAL: I can assure my hon friend only one thing, and that is that the All India Radio's forums are used only to encouu free. frank and democratic discussion.

श्री राजनारायस : चेयरमैन साहब, नै सरकार से यह जानना चाहंगा कि श्री मोहन धारिया के इस ग्रंश का समर्थन करते हए कि निश्चितरून में ब्राल इंडिया रेडियो को कुछ निहित स्वार्थों की पूर्ति के लिए इस्तेमाल किया जा रहा है जनमत की उपेक्षा करते हुए। उसके तो रोज ही हम भूग :-भोगी हैं। जो एनाउन्समेंट होता है यहां की परफोरमेंस का, उसमें हमारा नाम ही छोड़ दिया जाता है। जहां हमारा नाम कालिय एटेंगन में ब्राएगा, हमारे नाम को रेडियो छोड़ देगा । देखिये 1968 में "पेट्याट" से 6 ग्रादमी बलाए गर और 38 बार बलाए गये, यानी एक द्यादमी का ग्रगर ग्रीसत निकाने नो 6 गना 6= 36 करीब साउं छः बार ब्लाया मया। मैं यह जानना चाहता हूं कि किन-किन

विषयों पर किन-किन भादिमियों को बुलाया गया? वे कौन से विषय थे और उन विषयों के कौन पारंगत थे जो एक भादिमी को छः बार बुलाया । श्रीर उसी तरह से 1967 को देखिये । 1967 में "पेट्रियाट" के कुल 5 भादिमी बुलाये गये मगर 21 बार बुलाये गये । 5 गुना 4 = 20 यानी सवा चार बार और दूसरे श्रखबारों का श्रीसत किसी का एक भाता है, किसी का दो भाता है और किसी का पौने दो आता है।

एक माननीय सदस्य : किसी का कुछ नहीं श्राता है।

श्री राजनारायण : हां, किसी का कुछ नहीं आता है। तो मैं यह जानना चाहता हूं कि सरकार इनके विषय बताए ग्रीर "पेट्रियाट" के उस विषय के जो पारंगत हैं, उनके नाम बताए ग्रीर दूसरे अखबारों के उस विषय के जानकार दूसरे लोग हैं या नहीं ग्रीर किन-किन विषयों के लिए बुलाया गया है, यह सक बताएं, तब इस समस्या का समाधान हो सकता है?

श्रो श्राई० के० गुजराल: यह तो एक लम्बा स्टेटमेंट है जो अगर चाहें तो में सदन की टेबिल पर रख सकता हूं, लेकिन मैं यह बतला सकता हूं जो ग्रायने पूछा कि "पेट्रियाट" के लोग, "पेट्रियाट" से जिनका ताल्लुक हैं किस-कि । मजमृन पर बोले ...

श्री राजनारायएा : हम सभी चाहते हैं।

श्री श्राई० के० गुजराल: सबका मैं सटेटमेंट रख दूंगा श्रान दि टेविल श्राफ दि हाउस, लेकिन एक बात का जिन्न जो राजनारायण जी ने किया कि रेडियो पर इनका नाम नहीं श्राता है। बदिकस्मती यह है कि राजनारायण रेडियो जब सुनते हैं जब इनका नाम नहीं श्राता है, मगर परसों जब श्रापने यहां पर कुछ मागला उठाया, तो रेडियो पर "टू डे इन पालियामेंट" सारा का सारा

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राजनारायण संभरा हवा था और वे जिकायत करते हैं।

श्री राजनारायरण : ग्रान ए पर्ननल ए रतः लेवेजन, देखिने, रेडियो में यह आया हमने रेडियो पर सुना। रेडियो पर यह आया कि फाबक्टोन सनी यहमद साहब ने यह नहा कि राजनारायण के हमकी एकोज किया Interruptions छाव अवग सत्र लें।

MR. CHAIRMAN: Do not bring in nther matters. I do not want you to bring in other matters

श्रो राजतारायण : श्रीमन, ग्रापने कल हमको एक्स-लेनेशन देने का मौका दिया यह ग्रलग चीज है लेकिन हमने उसी दिन कह दिया या कि फलरूहोन चनी यहमद साहब यह गलत बोल रहे हैं, झठ बोल रहे हैं, मैंने किसी की एप्रीच नहीं किया और वह भगनी कालिमा को घोने के निये यह बात कहना चाहते हैं, तो यह बात न तो अखबारों में बाई बोर न रेडियो में बाई कि राजना रायण न फोरन उठ कर कहा कि फलकहीन खली ग्रहमद साहव झुठ बोल रहे हैं।

SHRI I. K. GUJRAL: Sir, I would not have normally replied to this question but lest a wrong impression should go out, I would like to correct one thing. "Today in Parliament" and its counterpart in Hindi is covered by one journalist or the other every day. We do not tell the journalist as to what he should cover and what he should not cover. He covers the whole thing in ten minutes. Let us understand the limitations of the journalists. He has to cover in ten ites what happens in both Souses during the whole day.

SHRI ARJUN ARORA; Five minutes for the Ministers and five minutes for the rest of the House

SHRI I. K. GUJRAL: Because Ministers speak more sense some time.

SHRI I. K. GUJRAL: Because Ministers sneak more sense somp time.

SHRI MULKA COVIN DA REDDY: Sir, we protest when he says that Ministers speak sense.

to Questions

MR. CHAIRMAN: Everyone speak seme. There is no question. On behalf of this whole House I say everyone tries to speak sense.

श्री राजवारायण : मिनिस्टर ने हमारी इस बात की सकाई नहीं दी। श्रीमन्, जरा ख्याल किया जाये । मिनिस्टर इस बात की सफाई दें कि जो संसद समीका होती है उसकी प्रकिया क्या है क्योंकि हमें जानकारी है कि संसद् समीक्षा भी कुछ धखबार के लोगों की दी जाती है कि तुम करो ग्रीर उस ग्रखवार के लोग जिस दल से संबंधित होते हैं उस दल के लागों का नाम लेते हैं बाकी लोगों को छोड देते हैं। यह हमको जानकारी कराई गई है हैड आफ दि डिपार्टमेंट से ।

SHRI A. P. CHATTERJEE: May I draw the attention of the hon'ble Minister to the fact that the hon'ble Minister has assisted, if I may say so with respect to him, in giving the impression as if the leftist voice is getting predominant share in "Spotlight programmes" in the A.I.R. May 1 ask from him whether it is or it is not a fact that in 1967 out of about 70 bookings only 10 were given to the "Patriot" which is regarded as a representing the leftist voice. Worse the situation in 1968; it is not even 20 per cent of the bookings that the newspapers got. May I, therefore, Sir, whether he will remedy the situation which he has so glaringly put forward in the statement laid on the Table of the House. Why not, such weeklies as the People's Democracy' which represents a particular point of view given bookings whereas we find that the 'African Bureau', 'The Economic Times' or the 'Financial Express", the big bourgeois bulletins and the big bourgeois points of view the bookings?

SHRI I. K. GUJRAL: I make it clear that no journal is given a

booking. The bookings are given to journalists whenever we come across them.

Oral Answers

श्री राजनारायण : श्रीमन, प्वांइट ग्राफ मार्डर ।

MR. CHAIRMAN: No point of order, please.

श्री राजनारायण : जरा सुन लें । इस बात की जरूर सफाई होनी चाहिये कि कौन लेपिटस्ट है ग्रौर कौन राइटिस्ट है। देखिये, मंत्री को इस बात की सफाई करनी पड़ेंगी कि कौन लेफ्टिस्ट है और कौन राइटिस्ट है क्योंकि माननीय सदस्य कह रहे हैं कि लेपिटस्ट ग्रखबार जो है। लेफिटिस्ट भी बहुत रिएक्शनरी कहे जा सकते हैं इसलिये लेफ्ट ग्रौर राइट का जो डिस्टिंक्शन है वह गलत है।

SHRI I. K. GUJRAL: Sir, to clarify Mr. Rainarain's doubts about leftist or rightist. although I do not have personal views as to who is a rightist and who is a leftist—I am not supposed to decide it—the natural thing that I can say in respect of Mr. Rajnarain after listening him from time to time is that I think him to be a leftist.

SHRI RAJNARAIN: Shrimati Indira Gandhi is also a leftist.

SHRI I. K. GUJRAL: Coming back to the question, Sir, I want to repeat one thing. (Interruption by Shri Rajnarain.) He doe3 not let me speak, Sir. Let Mr. Rajnarain keep quiet. The point basically is that We do not give bookings to any journals. We give bookings only to journalists or other competent persons. The main point is that we decide on an issue which comes up during the day or the previous day as to what should be discussed on that day on the Radio and then J tThe question was actually asked on 'the floor we book a person who is readily available of the House by Shri Arjun 1 Arora. and who can have a point of view on that.

*609. [The questioner (Sardar Ram Singh) was absent. For answer vide col. 5157 infra.]

MONOPOLY OVER PRESS

*610. SHRI ARJUN ARORA:f SHRI GULAM NABI UNTOO:

Will the Minister of INFORMATION AND BROADCASTING AND COM-MUNICATIONS be pleased to state:

- (a) whether the question of growing hold of monopoly over the press in the country was referred to the Press Council of India;
- (b) if so, whether the Council has made any recommendation in regard thereto; and
- (c) what action has been taken by Government on those recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DE-PARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Under section 12(2) (j) of the Press Council Act, 1965, one of the functions which the Press Council may perform is to study developments which may tend towards monopoly or concentration of ownership of newspapers, including a study of the ownership or financial structure of newspapers, and if necessary, to suggest remedies therefor. They have undertaken such a study.

- (b) No, Sir, not yet.
- (c) Does not arise.

SHRI ARJUN ARORA: The Minister has only referred to a section of the Press Council Act which was passed by this House also, and we are aware of it. I wanted him to tell us what a^e the steps that the Press Council has taken to study the growing hold of monopoly over the press in India. If it has done anything whatsoever, the Minister may please give us